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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 184/1997
in
O.A. NO. 725/1997

New Delhi this the 26th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Shri M.R. S. Mongia,
S/O Lal Chand Mongia,
R/O 19, Promise Apartment,
Vikas Puri,
New Delhi.
2. Shri V. K. Jain,
S/O J. P. Jain,
R/O Sector I/78, R.K.Puram,
New Delhi-110022.
3. Smt. R. R. Pushkarna,
W/O Shri Y. R. Pushkarna,
R/O Sector-III/298, Sadiq Nagar,
New Delhi-110049.
4. Smt. Shardha Pandhi,
W/O Shri S. K. Pandhi,
R/O B-6/44/1, Safdarjung Enclave,
New Delhi-110029.
5. Shri Mohinder Singh,
S/O Shri Ram Swarup,
R/O Vill. & P.O. Shahbad Mohammadpur,
New Delhi.
6. Shri K. R. Joshi,
S/O Shri B. R. Joshi,
R/O 19, Type III, North-West
Moti Bagh,
New Delhi-110021. Applicants

(By Shri V. K. Rao, Advocate)

- Versus -

Shri A. P. Sharma,
Joint Secretary (Training) &
Chief Administrative Officer,
Ministry of Defence,
C-II Hutmants,
New Delhi-110011. Respondent

[Signature]

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O. R. D. E. R. (ORAL)

Shri Justice K. M. Agarwal,

The learned counsel for the applicants wants to withdraw this application for contempt. Accordingly, it is hereby dismissed as withdrawn.

KM
(K. M. Agarwal)
Chairman

S. P. Biswas
(S. P. Biswas)
Member (A)

/as/